



HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-57/2018-22(PF-I)- 467 / dated: 17.01.2023

NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's GeM Tender dated: 11.10.2022 (towards CAMC for 115 numbers of HP Laptops provided to the Judicial Officers across the State of Odisha under eCourts Project) it is hereby notified that Bidder M/s Sonatech Infosolution, Pvt. Ltd, Bhubaneswar is found L1 and is declared to be successful bidder with respect to towards **CAMC for 115 numbers of HP Laptops provided to the Judicial Officers across the State of Odisha under e-Courts Project.**

Authorised Representative of the Firm is requested to report to the High Court of Orissa after receiving work order to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email ID.

N:B: The High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order


17/1/2023
Registrar (Judicial)